

NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 03/01/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/690/IB/CB/2017
NAME OF THE PETITIONER : ADIQUITY TECHNOLOGIES PVT LTD
NAME OF THE RESPONDENT(S) : NETMEDS MARKET PLACE LTD
UNDER SECTION : 9 RULE 6

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1) G.V. MOHAN KUMAR
for P. RAO DYER

Counsel for petitioner

G. V. Mohan Kumar

ORDER

Representing counsel for petitioner present and stated that the counsel on record could not attend before the Tribunal today due to personal inconvenience and prayed for time to make submissions. Counsel for respondent called but was absent. Time extended at request. Put up on 11.01.2018.

K Anantha Padmanabha Swamy
Member (Judicial)